



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4301/2018	ON THE DEATH OF ANUP KR. DAS HIS LEGAL HEIR 1.1 SUKLA DAS (WIFE) Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA DR G J SHARMA MR M CHANDA MR M CHANDA MR S CHOUDHURY MR S NATH MR S NATH	SC, NF RLY
2	WP(C)/6646/2019	THE AMALGAMATED PLANTATIONS PVT. LTD. AND ANR. Versus THE PRESIDING OFFICER, LABOUR COURT AND ANR	MR. M K MISRA MR. P HAZARIKA	MR. H S BORAH MRS. A BHATTACHARYYA, R/NO. 2
3	WP(C)/842/2023	SMT. MANIKA KALITA DEKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. S KALITA MR. S KAKATI MR P DAS GUNJAN DAS	GA, ASSAM
4	WP(C)/1027/2023	SHRI LALIT SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARMA MR. M B U AHMED	SC, HIGHER EDU
5	WP(C)/1110/2023	LAKSHESWAR TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. R SALOI MR. S BORTHAKUR MS. S KAKATI MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE
6	Mat.App./20/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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13)	MR H MAURYA	23-09-2024	To	25-09-2024



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6735/2018	RANJIT GOGOI Versus THE INDIAN BANK AND 8 ORS.	MR H I CHOUDHURY MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R ALI	GA, ASSAM MR. S SAHU (R1-R4, R8) MR. M K ALI (R1-R4, R8) SC, CBI
2	WP(C)/256/2019	LUKENDRA MUDOI Versus THE STATE OF ASSAM AND 3 ORS.	MS B DEVI MR N BARUAH	SC, EDU
3	WP(C)/6974/2019	RITA SAH Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. A PAUL	SC, APDCL
4	WP(C)/593/2023	KANURAM BORO AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR P C GOSWAMI MR. P P DAS	GA, ASSAM MR B C TALUKDAR (r-5,6,8,9) MR K TALUKDAR (r-5,6,8,9) SC, REVENUE
5	WP(C)/6162/2023	UPEN CHANDRA KUMAR Versus THE UNION OF INDIA AND 11 ORS	MR. B K DAS MR S SARMAH	GA, ASSAM MR. D BHATTACHARJEE (R-9,10,11) MR. S S ROY (r-1) MR. S D ROY (R-9,10,11) DY.S.G.I. SC, REVENUE

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1006/2018	DILIP BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
2	WP(C)/1603/2023	MD. SUKUR ALI @ SHUKUR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A HUSSAIN MD S ALI MR M RAHMAN I AMIN	SC, P AND R.D.
3	WP(C)/4796/2023	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	GA, ASSAM
4	WP(C)/6731/2023	SEEMA RANI SUTRADHAR Versus THE STATE OF ASSAM AND 13 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D. GA, ASSAM
5	WP(C)/7269/2023	M/S MRIDUL KUMAR LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, AGRI. DEPARTMENT
6	I.A.(Civil)/2408/2024 in FAO/5260/2024	PRANJU GOGOI AND 2 ORS Versus ROMEN GOGOI AND 8 ORS	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	
	WITH FAO/5260/2024 (Filing Number)	PRANJU GOGOI AND 2 ORS Versus ROMEN GOGOI AND 8 ORS F	MR R SENSUA	

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